

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

5. I.A. 2646/2022

IN

C.P.(IB)-716(MB)/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **22.09.2022**

NAME OF THE PARTIES: RELIANCE COMMERCIAL FINANCE LIMITED

Vs.

GOREGAON HOTEL AND REALTY PRIVATE LIMITED.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Petitioner/FC, Mr. Prateek Seksaria /w Mr. Shailesh Poria, Mr. Chanakya Keswani, Mr. Naveli Reshamwalla and Mr. Dhruvee Patel and counsel for the Corporate Debtor, Mr. Gaurav Joshi and Yash Momaya a/w Akash Agarwal i/b ABH Law LLP are present through virtual hearing.

List this matter on **13.10.2022**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)